

ITEM NO.5 Court 5 (Video Conferencing)

SECTION IV-B

Petition(s) for Special Leave to Appeal (C) No(s). 30621/2011

(Arising out of impugned final judgment and order dated 15-07-2011 in CWP No. 13218/2009 passed by the High Court Of Punjab & Haryana At Chandigarh)

JARNAIL SINGH & ORS.

Petitioner(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

(Report of issues involved received from Ld. Attorney General for India in view of Hon'ble Court's order dated 18.01.2021 (with applns. for appropriate orders/directions, clarification/direction, exemption from filing affidavit, intervention application, intervention/impleadment, withdrawal of case / application)

WITH

SLP(C) No. 31735/2011 (IV-B)  
(IA 2/2011)

SLP(C) No. 35000/2011 (IV-B)

SLP(C) No. 2839/2012 (IX)

SLP(C) No. 5859/2012 (IX)

SLP(C) No. 5860/2012 (IX)

SLP(C) No. 4831/2012 (XV)

(I.A. Nos. 42763 & 42764/2017 -Read as I. A. Nos. 9 & 10 of 2017  
IA No. 42763/2017 - DIRECTION (I.A. No. 9)  
IA No. 42764/2017 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 30841/2012 (IX)

(with applns. for condonation of delay in filing/refiling / curing the defects)

SLP(C) No. 6915/2014 (IV-B)

SLP(C) No. 23344/2014 (IV-B)

(with applns. for condonation of delay in filing/refiling / curing the defects)

Diary No(s). 35818/2017 (XIV)

(with applns. for permission to file petition, exemption from filing c/c of the impugned judgment)

Diary No(s). 30694/2018 (IV-C)

( with appln. for condonation of delay in filing)

SLP(C) No. 23339-23340/2014 (IV-B)  
( with appln. for condonation of delay in filing)

SLP(C) No. 21343/2015 (XIV)

SLP(C) No. 14549-14550/2019 (IV-B)  
( with applns. for condonation of delay in filing, permission to file lengthy list of dates)

SLP(C) No. 845/2020 (IV-C)  
(with applns. for condonation of delay in filing, exemption from filing O.T.)

SLP(C) No. 33163/2014 (IV-B)  
(with applns. for condonation of delay in filing/refiling / curing the defects)

SLP(C) No. 25756/2019 (IV-C)

SLP(C) No. 31191/2015 (XI)  
(with Applns. For Stay, Exemption From Filing O.T., Permission To File Annexures, Permission To File Additional Documents/Facts/Annexures, Clarification/Direction, Exemption From Filing O.T.)

C.A. No. 4876-4877/2017 (XVI)  
(IA 4/2016)

C.A. No. 4878-4879/2017 (XVI)

C.A. No. 4880/2017 (XVI)  
(with applns. for appropriate orders/directions, permission to file additional documents/facts/annexures, clarification/direction, impleading party, intervention/impleadment, exemption from filing affidavit)

C.A. No. 4881/2017 (XVI)

C.A. No. 4882/2017 (XVI)

C.A. No. 11817/2016 (IV-C)

C.A. No. 11816/2016 (IV-C)  
(with appln.for intervention application)

C.A. No. 11820/2016 (IV-C)

SLP(C) No. 31240/2016 (IV-B)  
(with appln. for permission)

C.A. No. 4833/2017 (IV)  
(with appln. for permission to appear and argue in person)

C.A. No. 701-704/2017 (IV-C)  
(with appln. for permission to file annexures)

C.A. No. 11822-11825/2016 (IV-C)  
(with appln. for permission to file annexures)

C.A. No. 11837-11840/2016 (IV-C)

C.A. No. 11842-11845/2016 (IV-C)  
(with appln. for permission to file annexures)

C.A. No. 11829-11832/2016 (IV-C)

C.A. No. 11847-11850/2016 (IV-C)

C.A. No. 11828/2016 (IV-C)

CONMT.PET.(C) No. 13/2017 IN CA. No. 4562-4564/2017 (XIV-A)  
(with appln. for clarification/direction)

SLP(C) No. 626/2020 (IV-C)

SLP(C) No. 28164-28167/2019 (XVII)

SLP(C) No. 851/2020 (IV-C)

CONMT.PET.(C) No. 11/2017 IN CA. No. 4562-4564/2017 (XIV-A)

C.A. No. 4562-4564/2017 (XIV-A)  
(with applns. for appropriate orders/directions,  
clarification/direction, intervention application,  
intervention/impleadment, permission to appear and argue in person)

CONMT.PET.(C) No. 314/2016 In SLP(C) No. 4831/2012 (XV)  
(with applns.for appropriate orders/directions, exemption from  
filing o.t., intervention application)

C.A. No. 5247/2016 (IV-C)  
(with applns. for early hearing, intervention application,  
intervention/impleadment, stay application, vacating stay)

T.P.(C) No. 608-609/2017 (XVI-A)  
(with appln. for stay )

SLP(C) No. 10638/2017 (XIV)  
(with appln. for condonation of delay in filing)

S.L.P.(C)...CC No. 6821/2017 (IV-C)  
(with appln. for condonation of delay in filing)

SLP(C) No. 18844/2017 (IV-B)  
SLP(C) No. 19422-19423/2017 (IV-B)

SLP(C) No. 25191/2015 (XI)  
(with applns. for exemption from filing o.t., permission to file additional documents/facts/annexures, permission to file annexures, stay application)

SLP(C) No. 33688/2015 (XI)  
(with applns. for facts to be taken in to consideration for early disposal of the petition, for not to be connected with slp(c) 30621/2011, tagging/detagging, condonation of delay in filing counter affidavit, permission to appear and argue in person)

SLP(C) No. 31425/2016 (IV-B)

SLP(C) No. 17491/2017 (IV-B)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 24681/2017 (IV-B)  
(with appln. for modification)

SLP(C) No. 32944/2017 (IV-B)  
(with appln. for permission)

Diary No(s). 28776/2017 (XIV)  
(with applns. for exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file petition)

Diary No(s). 29066/2017 (XIV)  
(with applns. for exemption from filing c/c of the impugned judgment, permission to file petition)

Diary No(s). 30189/2017 (IX)  
(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file lengthy list of dates, permission to file petition (slp/tp/wp/..))

Diary No(s). 31145/2017 (IV-B)  
(with applns. for application for permission, clarification/direction, condonation of delay in filing)

SLP(C) No. 28446-28447/2017 (IX)  
(with applns. for clarification/direction, exemption from filing o.t., permission to file additional documents/facts/annexures, permission to file lengthy list of dates)

SLP(C) No. 28306/2017 (IX)  
(with applns. for appropriate orders/directions, clarification/direction, exemption from filing c/c of the impugned judgment, exemption from filing o.t., intervention application, intervention/impleadment, permission to file additional documents/facts/annexures, permission to file lengthy list of

dates)

SLP(C) No. 13993-14004/2019 (IX)

SLP(C) No. 30942/2017 (IX)

(with applns. for exemption from filing c/c of the impugned judgment and exemption from filing o.t.)

Diary No(s). 33488/2017 (IX)

(with applns. for appropriate orders/directions, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 34271/2017 (IX)

(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 34520/2017 (IX)

( with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file lengthy list of dates, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 14105-14112/2019 (IX)

(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment)

Diary No(s). 35577/2017 (IX)

(with applns. for condonation of delay in filing and exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 36305/2017 (IX)

(with applns. for condonation of delay in filing, exemption from filing o.t., permission to file petition (SLP/TP/WP/..))

Diary No(s). 36377/2017 (IX)

(with applns. for clarification/direction, condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file lengthy list of dates, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 31288/2017 (XIV)

(with appln. for permission to file additional documents/facts/annexures)

Diary No(s). 38895/2017 (IX)

SLP(C) No. 13719/2019 (IX)

(with applns. for appropriate orders/directions, clarification/direction, condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures, permission to file petition

(SLP/TP/WP/..)

SLP(C) No. 13720/2019 (IX)  
(with applns. for appropriate orders/directions, condonation of delay in filing, permission to file additional documents/facts/annexures, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 28842/2018 (IX)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28844/2018 (IX)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 13721/2019 (IX)  
(with applns. for condonation of delay in filing/refiling / curing the defects, exemption from filing c/c of the impugned judgment, permission to file lengthy list of dates)

SLP(C) No. 28846/2018 (IX)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28847/2018 (IX)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 28848/2018 (IX)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 21309-21310/2019 (XIV)

Diary No(s). 28194/2019 (IV-C)  
(Mr. Bhaskar Guha, Respondent-in-person, with applns. for condonation of delay in filing, permission to appear and argue in person)

Diary No(s). 34750/2018 (IV-C)  
(with appln. for condonation of delay in filing)

SLP(C) No. 27951-27959/2019 (XVII)

SLP(C) No. 13974-13975/2019 (IX)  
(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t., permission to file lengthy list of dates)

Diary No(s). 41552/2018 (IX)  
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment, permission to file petition (SLP/TP/WP/..))

SLP(C) No. 18925/2018 (IV-B)  
(with applns. for exemption from filing o.t., permission to file additional documents/facts/annexures)

Diary No(s). 22349/2018 (IV-B)  
(with applns. for condonation of delay in filing, exemption from filing c/c of the impugned judgment)

SLP(C) No. 22985/2018 (XV)

Diary No(s). 23907/2018 (IV-B)  
(with applns. for condonation of delay in filing/refiling / curing the defects, exemption from filing c/c of the impugned judgment)

SLP(C) No. 27401-27402/2018 (IV-B)  
(with appln. for exemption from filing c/c of the impugned judgment)

Diary No(s). 30693/2018 (IV-C)

(with applns. for condonation of delay in filing/refiling / curing the defects)

CONMT.PET.(C) No. 985/2018 in C.A. No. 5247/2016 (IV-C)  
(with applns. for exemption from filing o.t.)

Diary No(s). 24594/2018 (XVI)  
(with appln. for condonation of delay in filing)

SLP(C) No. 14611/2019 (IV-C)

Diary No(s). 39571/2018 (IV-C)  
(with appln. for condonation of delay in filing)

SLP(C) No. 5724-5725/2019 (XIV)  
(with applns. for appropriate orders/directions, appropriate orders/directions, clarification/direction, exemption from filing affidavit, intervention/impleadment, withdrawal of case / application)

SLP(C) No. 10551-10553/2019 (XVI)  
(with applns. for exemption from filing c/c of the impugned judgment, exemption from filing o.t.)

SLP(C) No. 18314/2019 (IV-C)  
SLP(C) No. 21364/2019 (XI-A)  
SLP(C) No. 20777/2019 (XVII)  
SLP(C) No. 22246/2019 (XVII)

CONMT.PET.(C) No. 1067/2019 in SLP(C) No. 30621/2011 (IV-B)  
(with applns. for contempt petition, deleting the name of petitioner/respondent)

SLP(C) No. 110-215/2020 (XVII)

(with applns. for application for substitution, condonation of delay in filing substitution appln. and setting aside an abatement)

SLP(C) No. 26891/2019 (IV-C)

SLP(C) No. 29159/2019 (IV-C)

SLP(C) No. 29152/2019 (IV-C)

SLP(C) No. 571/2020 (IV-C)

SLP(C) No. 29150/2019 (IV-C)

W.P.(C) No. 1371/2019 (X)  
(with appln. for permission)

SLP(C) No. 29234/2019 (XI-A)  
(with appln. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 920/2020 (XII-A)

C.A. No. 1004/2020 (IV)  
(with applns. for condonation of delay in filing, exemption from filing o.t., intervention/impleadment)

C.A. No. 2434/2019 (IV)  
(with applns. for permission, interim stay)

SLP(C) No. 1132/2018 (IV-B)  
(with applns. for permission, exemption from filing c/c of the impugned judgment)

SLP(C) No. 2395-2396/2020 (XVII)

Diary No(s). 43894/2019 (XII)  
(with applns. for appropriate orders/directions, condonation of delay in filing, permission to file additional documents/facts/annexures)

SLP(C) No. 887/2020 (IV-B)  
(with applns. for permission, exemption from filing c/c of the impugned judgment)

SLP(C) No. 609/2020 (IV-B)  
(with applns. for permission, exemption from filing c/c of the impugned judgment)

SLP(C) No. 7332/2020 (IV-C)



SLP(C) No. 6834/2020 (IV-C)

SLP(C) No. 8066/2020 (IV-B)

(with applns. for rectification, clarification/direction, exemption from filing affidavit, permission to file synopsis and list of dates)

SLP(C) No. 8588/2020 (IV-B)

SLP(C) No. 15749/2020 (IV-B)

(with applns. for exemption from filing c/c of the impugned judgment and permission to file lengthy list of dates)

SLP(C) No. 15148/2020 (XVII)

(with applns. for exemption from filing c/c of the impugned judgment)

SLP(C) No. 639/2021 (XVII)

SLP(C) No. 3684/2021 (XVII)

CONMT.PET.(C) No. 200-201/2021 in SLP(C) No. 5724-5725/2019 (XIV)  
(with appln. For EXEMPTION FROM FILING AFFIDAVIT)

CONMT.PET.(C) No. 211-212/2021 in C.A. No. 5247/2016 (IV-C)  
(with appln. for exemption from filing o.t.)

W.P.(C) No. 882/2021 (X)

(with applns. for exemption from filing o.t., intervention/impleadment, stay application)

CONMT.PET.(C) No. 378-379/2021 in C.A. No. 11837-11840/2016 (IV-C)  
(with appln. for exemption from filing o.t.)

Date : 06-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE B.R. GAVAI

For the parties :

UOI

Mr. K.K.Venugopal LD AG  
Mr.Tushar Mehta SG  
Ms.Madhvi Divan Ld ASG  
Mr. Balbir Singh LD ASG  
Mr.Sanjay Jain Ld Asg  
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Mr. M.K.Maroria AOR  
Mr. Rajesh Ranjan, Adv  
Mr. Shyam Gopal, Adv

- Ms. Shradha Deshmukh, Adv  
Mr. Rajan Kumar Chourasia, Adv.  
Ms. Chinmayee Channdra, Adv  
Mr. Apoorv Kurup, Adv  
Mr. Siddhant Kohli, Adv  
Mr. Shyam Gopal Adv.  
Mr. Ankur Talwar Adv.  
Mr. Suhasini Sen Adv.  
Mr. Apoorva Koorup Adv.  
Mr. A. K. Sharma AOR
- Mr. Sanjay Jain Ld ASG  
Mr. R. Balasubramanian, Sr. Adv  
Mr. Chinmayee Chandra, Adv  
Mr. Apoorva Kurup, Adv  
Mr. Ankur Talwar, Adv.  
Mr. Siddhant Kohli, Adv.  
Ms. Shradha Deshmukh, Adv  
Ms. Rajan Kumar Chourasia, Adv  
Mr. Amrish Kumar, AOR  
Mr. B.V. Balaram Das, AOR
- 5.19, 5.20, 5.21 Mr. Avneesh Arputham, AOR  
M/s. Arputham Aruna And Co, AOR
- 5.97 Mr. Manish Kumar, AOR
- 5.84 Mr. Pratik R. Bombarde, AOR  
Mr. Suraj Kumar, Adv  
Mr. Devendra Singh, Adv  
Mr. Ajay Singh, Adv
- 5.57 Mr. Pratik R. Bombarde, AOR  
Mr. Pradeep S. Wathore, Adv  
Mr. Devendra Kumar, Adv  
Mr. Abhishek Kumar, Adv
- 5.63 Dr. K.S. Chauhan, Adv  
Mr. Ajit Kumar Ekka, AOR  
Mr. Murari Lal, Adv  
Mr. R.S.M. Kalky, Adv  
Mr. Ajit Kumar, Adv
- 5, 5.6, 5.21 & 5.99 Dr. K.S. Chauhan, AOR  
Mr. Ajit Kumar, Adv  
Mr. Ramesh Kumar, Adv  
Mr. Sumit Kishore, Adv  
Mr. Murari Lal, Adv
- 5.21 Mr. P.S. Patwalia, Sr. Adv.  
Mr. Abhinav Mukerji, AOR  
Ms. Pratishtha Vij, Adv.

- Mrs. Bihu Sharma, Adv.  
Mr. Akshay C. Shrivastava, Adv.
- 5.26 Ms. Purna Mehta, AOR  
Mr. Naresh Aditya Madhav, Adv.
- 5.129 Ms. Shreyas Gacche, Adv  
Ms. Swati Vaibhav, AOR
- 5.115 Mr. Vikramjit Banerjee, ASG  
Mr. Gurmeet Singh Makker, AOR  
Mr. Akshay Amritanshu, Adv.  
Mr. Apoorv Kurup, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Siddhant Kohli, Adv.
- 5.69, 5.72, 5.73, 5.74,  
5.75, 5.77, 5.78 and 5.79  
Dr. Gunratan Sadavarte Adv.  
Mr. Raj Singh Rana AOR  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Kamal Kumar Pandey Adv
- 5.85 Mr. Pankaj Kumar Singh Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Kamal Kumar Pandey Adv.  
Mr. Makrand Pratap Singh Adv.  
Mr. Satpal Singh AOR
- 5.36 & 5.41 Ms. Kiran Suri, Sr. Adv.  
Mr. S.J. Amith, Adv  
Mr. Krishna Kumar, Adv  
Ms. Nandini Gupta, Adv.  
Dr. (Mrs.) Vipin Gupta, AOR
- 5.18, 5.49 Mr. Irshad Ahmad, Adv.  
Dr. Dinesh Rattan Bharadwaj, Adv.  
Mr. Anurag Rawat, Adv.  
Mr. Som Raj Choudhury, AOR
- 5.21, 5.127, Ms. Meenakshi Arora, Sr. Adv.  
Mr. Kumar Parimal, Adv.  
Mr. Aniruddha P. Mayee, AOR
- 5.41 & 5.43 Dr. Rajeev Dhavan, Sr. Adv.  
Mr. Kumar Parimal, Adv.  
Mr. Aniruddha P. Mayee, AOR
- 5.76 Dr. Menaka Gurusamy, Sr., Adv.  
Mr. Prashant R. Dahat, Adv.  
Mr. Sangharaj D. Rupwate, Adv.

- Mr. Vijay Nirbhavane, Adv.  
Mr. Akash Moon, Adv.  
Ms. Smita Kamble, Adv.  
Ms. Shraddha Vavhal, Adv.  
Mr. Yash S Vijay, Adv.  
Ms. Rayavarapu Aishwarya Devi, Adv.  
Mr. Puneet Yadav, Adv.  
Mr. Sourabh Gupta, Adv.  
Mr. T. R. B. Sivakumar, AOR
- 5.124, 5.125 Mr.R.D. Agrawala, Sr. Adv.  
Mr.Pradeep Kumar Mathur,AOR  
Mr.Sameer Agrawal, Adv.  
Mr.Chiranjeev Johri, Adv.
- 5.43 Mr. Sanjay Hegde, Sr. Adv  
Mr. Manoj Gorkela, Adv.  
Ms. Apurva, Adv  
Ms. Priyal Suryavanshi, Adv  
M/s Gorkela Law Office, AOR.
- 5.29 Mr. Rupinder Singh Suri, ASG  
Mr. Manoj Gorkela, Adv.  
Mr. Aditya Giri, Adv  
Ms. Nikita Capoor, Adv  
Ms. Priyal Suryavanshi, Adv  
Ms. Apurva, Adv  
Ms. Preeti Nair, Adv  
M/s Gorkela Law Office, AOR
- 5.32 Mr. Ranjit Kumar, Sr. Adv  
Mr. Manoj Gorkela, Adv.  
Ms. Apurva, Adv  
M/S. Gorkela Law Office, AOR
- 5.30 Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Shivendra Singh, Adv  
Mr. Manoj Gorkela, Adv  
Ms. Apurva, Advocate  
M/s Gorkela Law Office, AOR
- 5.26 Mr.Shyam Divan, Sr. Adv  
Mr. Manoj Gorkela, Adv  
Ms. Apurva, Adv  
M/s Gorkela Law Office, AOR
- 5.34,5.109 Mr. Manoj Gorkela, Adv.  
Ms. Apurva, Adv  
Ms. Priyal Suryavanshi, Adv  
M/s Gorkela Law Office, (AOR).
- 5.10,5.67,5.33 Mr. Manoj Gorkela, Adv.  
Ms. Apurva, Adv

- M/s Gorkela Law Office, (AOR).
- 5.31 Mr. Nidhesh Gupta, Sr. Adv  
Mr. Manoj Gorkela, Adv.  
Ms. Apurva, Adv  
Ms. Priyal Suryavanshi, Adv  
M/s Gorkela Law Office, (AOR).
- 5.36,5.40 & 5.41 Mr. Rana Mukherjee, Sr. Adv  
Mr. Shuvodeep RoY, AOR  
Ms. Kanika Sharma, Adv.  
Mr. Ishaan Borthakaur, Adv
- 5.19,5.21,5.22 Mr. Deepak Jain, Adv.  
Ms. Jaspreet Aulakh  
Mr. Tanpreet Gulati, Adv.  
Ms. A. Sumathi, AOR
- 5.61 and 5.66 Mr. Rajeev Dhavan, Sr Adv  
Mr. Atul Yeshwant Chitale, Sr Adv  
Ms. Tanvi Kakar, Adv  
Mr. Ansh Pandey, Adv  
Mr. Atulesh Kumar, AOR
- 5.43 Mr.Saurabh Mishra, AAG  
Mr. Mrinal Elker Mazumdar ,AOR  
Mr.Vansaja Shukla, Adv  
Mr.Manish Yadav, Adv  
Mr.Anuradha Mishra, Adv
- 5.6 Soumya Chakraborty, Sr Adv  
Mr. Shobhit Tiwari, Adv  
Mr. Lal Pratap Singh, Adv  
Mr. Umesh Pratap Singh Adv  
Mr. Arjun Aggarwal Adv  
Mr. Bhaskar aditya Adv  
Mr. Gaurav Kejriwal, AOR
- 5,5.1 ,5.3, 5.4,5.5,5 .7,  
5.8, 5.11, 5.27  
Ms. Priya Hingorani, Sr. Adv  
Mr. Chandra Bhushan Prasad, AOR  
Mr. Kripa Shankar Prasad, Adv
- 5 Mr.Pradeep Aggarwal, Adv  
Mr. Lal Pratap Singh, Adv  
Mr. Umesh Pratap Singh, Adv  
Mr. Arjun Aggarwal, Adv  
Mr. Bhaskar Aditya, Adv  
Mr. Vishal Singh, Adv  
Ms. N. Annapoorani, AOR
- 5.57 Mr.Ravindra Keshavrao Adsure, AOR

Mr.Sidheshwar Namdev Biradar, Adv.  
Mr.Yash Prashant Sonavane, Adv.  
Mr.Yogesh Ramesh Joshi, Adv.

5.57, 5.59, 5.60, 5.62, 5.63,  
5.64, 5.65, 5.67

Mr. Rajeev Dhavan, Sr. Adv.  
Mr. Atul Yeshwant Chitale, Sr. Adv.  
Ms. Tanvi Kakar, Adv  
Mr. Ansh Pandey, Adv  
Mrs. Suchitra Atul Chitale, AOR

5.116

Mrs. Nalini Chidambaram, Sr. Adv.  
Mr. Rajat Sehgal, Adv.  
Mr. Vikas Mehta, AOR

5.124, 5.125

Dr.Sukhdev Sharma, Adv  
Dr. Shivani, Adv  
Mr. J. B. Mudgil, Adv  
Mr. Rameshwar Prasad Goyal, AOR

5.43

Mr. Kanu Agrawal, Adv.  
Mr. Sandeep Devashish Das, AOR

5.18 and 5.49

Mr. Vinod Diwakar, AAG (State of U.P.)  
Ms. Alka Sinha, Adv.  
Mr. Anuvrat Sharma, AOR

5.41

Mr. Basant Kumar Choudhary, Sr. Adv  
Mr. Dinesh Dwivedi, Sr. Adv  
Mr. Chandan Kumar, Adv  
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5.43

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UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow, i.e. 07.10.2021 as part-heard.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master